

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2020**

Sl. No.	Nature	Opening balance as on 01.07.2020	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.07.2020	Over 5 Years Disposal Cases during the month	
MAIN CIVIL CASES													
1	WP	59				0			10	10	49	10	
2	WA	332	16			16			11	11	337	0	
3	WPC	5749	275	1	2	278			169	169	5858	4	
4	WPL	1060	3			3			1	1	1062	0	
5	WPS	13429	410	1		411	1		275	276	13564	18	
6	WPT	431	12			12			5	5	438	0	
7	WPCR	1705	44			44	5		11	16	1733	0	
8	WPPIL	128	7			7			2	2	133	0	
9	WP 227	1316	16			16			12	12	1320	1	
10	WPHC	5	2			2			2	2	5	0	
A	TOTAL (1 to 10)	24214	785	2	2	789	6	0	498	504	24499	33	
1	FA	3073	9	1		10			5	5	3078	2	
2	FAM	775	2			2			9	9	768	0	
3	FA(MAT)	159	9			9	1		5	6	162	0	
4	SA	5618	19			19			56	56	5581	54	
5	MA	305	1		1	2			2	2	305	0	
6	MAC	8121	60	1		61			219	219	7963	62	
7	CR	283	7			7			2	2	288	0	
8	MCC	579	27			27			15	15	591	1	
9	COMP APPEAL	3				0				0	3	0	
10	COMP PET	16				0				0	16	0	
11	EP	7				0				0	7	0	
12	TPC	75				0			3	3	72	0	
13	CONT	1159	81			81			15	15	1225	0	
14	ITA	4				0				0	4	0	
15	ARBA	171	2		1	3			2	2	172	0	
16	ARBAP	6				0				0	6	0	
17	ARBR	49	4			4	1		1	2	51	0	
18	TAXC	92	1			1			1	1	92	0	
19	REVP	141	13			13			4	4	150	0	
B	TOTAL (1 to 19)	20636	235	2	2	239	2	0	339	341	20534	119	
	TOTAL (A+B)	44850	1020	4	4	1028	8	0	837	845	45033	152	
MAIN CRIMINAL CASES													
1	CRREF	3				0				0	3	0	
2	CRA	14534	22			22			44	44	14512	30	
3	CRR	5137	32			32	1		10	11	5158	0	
4	MCRC	1165	778			778	2		383	385	1558	0	
5	MCRCA u/s 438 CrPC	439	139			139			142	142	436	0	
6	CONTR	7				0			1	1	6	0	
7	CRMP	3382	86			86	3		39	42	3426	0	
8	TPCR	26	1			1				0	27	0	
9	ACQA	2682	2			2	1		2	3	2681	0	
C	TOTAL (1 to 9)	27375	1060	0	0	1060	7	0	621	628	27807	30	
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		72225	2080	4	4	2088	15	0	1458	1473	72840	182	
PENDENCY INCREASE/ DECREASE		72225	INCREASE (+615)							72840			

Over 5 Years Pendency as on 01.07.2020	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2020	Over 5 Years Decrease Pendency during the month
16362	1	182	16181	-181

**(ARVIND KUMAR VERMA)
REGISTRAR (JUDICIAL)**